

**GOVERNMENT OF INDIA
OVERSEAS INDIAN AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:6855
ANSWERED ON:08.05.2013
BLACKLISTING OF BANKS BY UK
Natarajan Shri P.R.

Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

- (a) whether the Government is aware that the United Kingdom Border Agency for visa related purposes has blacklisted some Indian cooperative banks creating hardships to the Indian students aspiring to study in U.K.;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government has taken up the matter with the United Kingdom;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI)

- (a) & (b): The list of banks viz.. Regional Rural Banks, Urban Cooperative Banks, State Cooperative Banks, District Central Cooperative Banks, etc., blacklisted by UK Border Agency is published at their website.
- (c): No, Madam,
- (d): Does not arise.
- (e): The list is published by the UK Border Agency is on the basis of their experience.